

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-511**

Appeal No.- 81/252/ND/2022

**IN THE MATTER OF:**

M/s. Total System Engineers Pvt. Ltd.

....Appellant

**Vs.**

ROC

....Respondent

**SECTION**

U/s 252

Order delivered on 02.12.2022

**CORAM:**

**JUSTICE TELAPROLU RAJANI,  
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant : Krishna Kumar Mishra, Advocate and Sameer  
Kishore Bhatnagar, Company Secretary  
For the RoC : Mitika Raja, AROC

**ORDER**

The Counsel for the Applicant has appeared and has submitted that he has filed an affidavit in compliance of order dated 03.11.2022. However, the same has not appeared on the e-portal of the Tribunal. He is directed to get in touch with the Registry for the same. Let the matter be posted to **05.01.2023**.

-sd-

**(RAHUL BHATNAGAR)  
MEMBER (T)**

-sd-

**(JUSTICE TELAPROLU RAJANI)  
MEMBER (J)**